

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1754
ANSWERED ON:07.03.2011
DGS D
Thakor Shri Jagdish

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government proposes to purchase all the drugs and medicines on the rate contract through the Directorate General of Supplies and Disposals (DGS&D);
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has constituted a High Powered Committee to finalise the details of the drugs and medicines to be procured on the rate contract; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): Government of India has reserved 102 items of drugs & medicines for exclusive purchase from Central Public Sector Enterprises & their subsidiaries. This would be applicable for purchases to be made by Central Government Ministries/Departments and schemes sponsored by Ministry of Health and Family Welfare(H&FW). Ministry of H&FW has requested DGS&D to conclude rate contracts for the 102 items and also 41 other items of drugs & medicine to be brought under rate contract to be operated by Central Government Ministries/Departments;

(c) & (d): No, Madam. At Government level, no High Powered Committee has been constituted to finalize the details of drugs and medicines to be procured on rate contract. However, a proposal of DGS&D was approved for a Committee at DGS&D level to look into policy related issues regarding procurement of drugs and medicines and get the same approved from the Department of Commerce.